

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &  
IA NOS. 364, 368 & 424 OF 2015**

**Dated: 20<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Chamundeshwari Electricity Supply Company Ltd. .... Appellant(s)**

**Vs.**

**M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Arunava Mukherjee *h/f*  
Mr. Balaji Srinivasan

Counsel for the Respondent(s) : Mr. Gowtham Polanki for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2017 at 2.30 p.m.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*